

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

8. I.A. 843/2023

In

C.P.(IB)-3911(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Gopal Das Mittal

V/s.

Denovo Enterprises Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel appearing for the Liquidator, Mr. Nithish Bangera (CS) is present through virtual hearing.

List this matter on **23.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)